

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3132
ANSWERED ON:13.12.2006
STRICTER VISA NORMS FOR INDIANS
Thomas Shri P.C.

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the US and some European Countries have imposed stricter norms for issuing visa to Indians;
- (b) if so, the details thereof;
- (c) the reasons therefor;
- (d) whether the matter has been taken up with the respective countries; and
- (e) if so, the outcome thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

- (a) No. There have been recently no changes in the visa regulations of US and European countries, which would indicate that they have become stricter for Indians.
- (b) to (e) Do not arise.